

State, have been included and these total about 268 KMs.

2. The list of new lines to be taken up in the Fourth Five Year Plan is yet to be finalised in conjunction with the Planning Commission. Due consideration will be given, while doing this, to the proposals incorporated in the above Report sent by the State Government, along with similar other proposals.

PROMOTION OF IRON AND STEEL EXPORT

267. SHRI RAM SINGH: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government are considering measures to promote the exports of iron and steel;

(b) if so, the details thereof; and

(c) the final export-earnings anticipated as a result of these export measures?

THE MINISTER OF STEEL AND MINES (SHRI N. SANJIVA REDDY): (a) Yes, Sir.

(b) An export quota of 100,000 tons of bars, rods, structurals and rails, was fixed for each of the years 1963-64 and 1964-65.

It has been decided to set up a Steel Exporters' Association with the object of surveying markets, sending out study teams and delegations, undertaking publicity etc. for promoting the export of iron and steel. The Association is expected to come into being shortly.

(c) Exports during 1964-65 are estimated to be of the order of about Rs. 4 crores.

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NEW IMPORT LEVY BY BRITAIN

268. { SHRI RAM SINGH;
SHRI SANKAR PRATAP
SINGH DEV;
SHRI NIRANJAN SINGH;
SHRI KRISHAN DUTT:

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the British Government has recently imposed a new import levy on all imports;

(b) if so, how the levy is expected to affect Indian exports to U. K.; and

(c) whether Government of India have made any representation to the British Government in the matter and if so, with what results?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) The United Kingdom Government imposed with effect from the 27th October, 1964, a temporary levy of 15 per cent on all imports, with the exception of foodstuffs, basic raw materials for industry, and unmanufactured tobacco.

(b) and (c) On the basis of a preliminary study, it was apprehended that about 28 per cent of India's exports might be affected by the levy and representations were made for relief especially in respect of hand-made products and other main sectors of trade affected. Subsequently, the U.K. Government took steps to remove certain anomalies in the levy and as a result, undressed leather including East India Kips has been exempted from the levy. Further developments are awaited.

VISIT OF DELEGATION OF E. GERMAN INDUSTRIAL SPECIALISTS

269. { SHRI R. S. KHANDEKAR:
SHRIMATI SARLA
BHADAURIA:

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that a 12-member East German delegation of